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N.P. Jena -Vrs- UOI

Admission Sl. No.04
O.A. No.260/00604/15

Order dated 23rd September, 2015.

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (J)
HON'BLE SHRI R.C.MISRA, MEMBER (A)

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By filing a Memo Mr. C.A. Rao, Ld. Sr. Counsel appearing for the applicant prayed for withdrawal of the O.A. with a liberty to file a better application. The prayer is allowed. Accordingly, the O.A. is disposed of being withdrawn. Mr. T. Rath, Ld. Standing Counsel appearing for the Respondents-Railways is present and heard.


MEMBER(A)


MEMBER(J)

K.B.